

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:35

ANSWERED ON:19.11.2009

HARASSMENT OF AIR HOSTESS

Hussain Shri Syed Shahnawaz;Meinya Dr. Thokchom;Pandey Shri Ravindra Kumar;Sugavanam Shri E.G.;Viswanathan Shri P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware of the recent incident where an air hostess was allegedly assaulted in an Air India flight;
- (b) if so, the details thereof and the number of such incidents reported during the last three years;
- (c) whether the National Commission for Women(NCW) is looking into the issue; and
- (d) if so, the details thereof and the action taken by the Government to prevent the recurrence of such incidents in future?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b): Yes, Sir. On arrival of Flight No. IC 884 of 3.10.2009, one of the Cabin Crew made a log entry dated 3.10.2009 in the Movement Control Log Book, stating that the Commander and the Co-Pilot of that flight had mentally and physically assaulted both herself and one other Cabin Crew of that flight.

No other case of assault of Cabin Crew on Board has been reported in the last three years.

(c) and (d): Yes, Sir. National Commission for Women is conducting an independent enquiry and, so far, no report has been received from the Commission.